



2026:AHC:19902-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 3223 of 1984

Prithvi Raj Singh

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	P.N. Misra, Sudhir Kumar Singh Parmar, V.S. Parmar
Counsel for Respondent(s)	:	A.G.A.

Court No. - 46

**HON'BLE SIDDHARTH, J.
HON'BLE JAI KRISHNA UPADHYAY, J.**

As per office report dated 24.2025, sole appellant, Prithvi Raj Singh, has died.

Therefor, appeal is dismissed as abated. Let the trial court record alongwith this order be sent to the trial court.

(Jai Krishna Upadhyay, J.) (Siddharth, J.)

January 29, 2026

Atul kr. sri.